

(b) whether Government propose to take steps to provide raw materials to the small plastic processing units in the country; and

(c) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (c) Availability and prices of plastic products have been adversely affected by the Gulf Crisis as about 50 per cent of plastics raw material requirements are based on imports. High international prices and limited offerings have affected supplies in the domestic market.

A continuous dialogue is being held with the major user associations and domestic producers of plastic products; in order to resolve, to the extent possible, the difficulties arising out of the above situation. The situation is expected to improve once the Gulf Crisis eases, and in the long run, when additional volumes of petrochemicals become available with the commissioning of some of the new complexes that have been licenced.

#### **Construction of New Terminal Building at Bhuj-Kutch**

612. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that proposal for the construction of new terminal building at Bhuj-kutch has been cleared by Government;

(b) if so, what steps have been taken for its early construction; and

(c) how much amount has been sanctioned for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Construction of a new terminal complex at Bhuj is held up

due to non-release of adequate suitable land for this purpose by the Indian Air Force.

(b) Conceptual drawings for the construction of terminal building and car park area have been finalised pending release of land by the Indian Air Force.

(c) A provision of Rs. 45.00 lakhs is included in the Eighth Plan outlay of the National Airports Authority.

#### **Air Service between Ambedabad and Bhuj-Kutch**

613. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any proposal is pending with Government to start air services between Ahmedabad and Bhuj-Kutch; and

(b) if so, at what stage the proposal stands at present?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN) (a) No, Sir.

(b) Does not arise.

#### **Pricing of Lignite by NLC**

614. SHRI S. MADHAVAN: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the recent audit report alleging that the Neyveli Lignite Corporation is pricing lignite much higher than its actual price; and

(b) if so, what are the details in this regard and the action taken on the audit report?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) and (b) The Comptroller and Au-

ditor General of India have *inter alia*, observed that the supply of Lignite to Thermal Power Station-I during the period 1981-83 to 1987-88 had been at the transfer price which was higher than the cost of production.

The pricing of Lignite as district from the actual cost of production is based on various parameters which *inter alia* take into account the equity investment. The transfer or sale price of lignite is therefore different from the actual cost of production of lignite per tonne.

Clearance of projects of CIL

615. SHRI SURESH PACHOURI: Will the Minister of ENERGY be pleased to state:

(a) whether Government have cleared the projects of Coal India Limited;

(b) if so, what is the total amount required for these projects;

(c) by when these projects are likely to be completed; and

(d) to what extent it will help in meeting the shortage of power and coal?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) to (d) During the period 1. 4. 90 till date the following projects and Revised Cost Estimates (RCE) of Coal India Ltd. have been sanctioned by the Government: —

S. No.	Name of Project and Company	Target	Capital	Likely ]
		Capacity (mty)	cost Rs. crores	date of completion
i	RCE for C Mitral Workshop, Singrauli, NCL.	Non-mining; proj-		
		ect	68. 72	1991-9a
2.	RCE for Amlohri OCP, NCL.	4. 1	527. 11	1992-93
3.	RCE for Katras UG, BCCL	0. 9	91. 81	1991-92
4-	RCE for North Anlabai UG, BCCL	0. 57	69. 48	1993-94
5.	RCE for Satgram UG, ECL.	1. 2	148. 26	1994-95
'-6	RCE for Bharatpur OC, SECL...	3. 5	158. 97	1991-92
-7. '	RCE for Diianpuri OC, SECL.	1. 25	54. 69	1991-92
8.	RCE for Ghugus OCP, OCLP....	1. 50	98. 07	1991-92
9.	RPR for J. K. Nagar UG, ECL	0. 87	95. 28	1992-93
10.	Lingaraj OCP, SECL	5. 0	229. 84	1996-97
		18. 79	1542. 23	